

an>

Title: Observation regarding extension of time to inquiry Committee to inquire into the improper conduct of Shri Bhagwant Mann, MP.

HON. SPEAKER: Hon. Members, may recall on 25 July, 2016, I had constituted a nine Member Committee to inquire into the improper conduct of Shri Bhagwant Mann, MP who had videographed and posted critical footage of Parliament House Complex on social media website. The Committee has been granted extension of time up to the last day of the first week of the current session for presenting its Report.

I have since received a request from the hon. Chairperson of the Inquiry Committee requesting for further extension of time of two weeks to present their Report.

On due consideration of grounds and reasons stated, I have acceded to the request for extension of two more weeks time with effect from 19 November, 2016 for the Committee to present their Report.

As earlier observed by me, in view of the seriousness of the matter Shri Bhagwant Mann, MP is further advised not to attend the sitting of the House until a decision is taken in the matter.

...(Interruptions)